

Dr. M. M. Das: The Banaras Hindu University proposes to provide facilities for the teaching of the following languages under this scheme: Tibetan, Chinese, Burmese, Siamese and Sinhalese.

SCHEDULED CASTE SCHOLARSHIPS

1501. Shri Katham: Will the Minister of Education be pleased to state:

(a) how many students of the Scheduled Tribes of West Bengal were granted Scholarships under the Scheduled Castes, Scheduled Tribes and other Backward Classes Scholarships Board for 1952-53 and 1953-54; and

(b) how many Scholarships of 1952-53 were renewed in 1953-54?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):

(a) and (b). The hon. Member's attention is invited to the statement laid on the Table of the House. [See Appendix VI, annexure No. 18.]

Shri Katham: What was the total amount of money that was reserved for the Scheduled Tribes?

Dr. M. M. Das: I am afraid I cannot give the exact amount of money, but for the satisfaction of my friend, I may say that 18 per cent of the total amount granted was reserved for the Scheduled Tribes.

Shri Thimmaiah: Are Government aware that these scholarships are being usually awarded after the academic year is over or just at the end of the examination?

Dr. M. M. Das: Government is aware of the fact, and they are making their best attempts to improve matters.

Shri N. M. Lingam: In view of the comparatively poor intellectual attainments of pupils belonging to the Scheduled Tribes, is it under the contemplation of Government not to stop renewal of scholarships on the ground of failure in examinations?

Dr. M. M. Das: The minimum that has been determined for renewal of

these scholarships cannot be made lower.

Shri Velayudhan: May I know what amount has lapsed in the current year from the scholarships sanctioned?

Dr. M. M. Das: I am sorry, Sir. I want notice.

Some hon. Members: May I know, Sir...

Mr. Deputy-Speaker: How many will know at a time?

Shri Thimmaiah: Is it a fact that the late dispersal of scholarships is due to the inadequate number of clerks working in the Scholarship Division Office?

Dr. M. M. Das: No, Sir. Government has no information about that.

Shri Nanadas rose—

Shri Muniswamy: May I know, Sir...

Mr. Deputy-Speaker: I will not call Mr. Muniswamy. I will call the other hon. Member.

Shri Nanadas: May I know whether any restrictions have been imposed in granting scholarships to the converts from Scheduled Castes this year? If so, what are the reasons for imposing such restrictions?

Dr. M. M. Das: No restriction has been imposed upon the candidates of Scheduled Castes.

Shri Muniswamy: May I know whether it is a fact that in certain cases deductions have been made after the sanction of scholarships, and if so, what are the reasons?

Dr. M. M. Das: We do not know about individual cases.

Shri B. S. Murthy: May I know whether the Ministry is aware that in the same institution, in the same class, different amounts of scholarships are being granted, and if so, what are the reasons for these invidious distinctions?

Dr. M. M. Das: We are not aware of these invidious distinctions. If the hon. Member has got any case, he may refer that case to us.

Shri Nanadas: My question was not answered.

Shri Boovaraghasamy: May I know whether, in giving scholarships, the Government consider allotment to the different classes of candidates according to the proportion in which applications are received?

Dr. M. M. Das: These amounts of scholarships are fixed on the population of each community in the States, and so far as the three classes—the Scheduled Tribes, the Scheduled Castes and backward classes—are concerned, allocation has been made on the basis of 18 per cent. to Scheduled Tribes, 46 per cent. to the Scheduled Castes and 36 per cent. to the backward classes.

Shri Nanadas: My question was not answered.

Mr. Deputy-Speaker: The hon. Minister said that if a person's name is found in a Scheduled Caste or Scheduled Tribe, notwithstanding conversion he will be given. That is what I understood.

Mr. Deputy-Speaker: Shri R. S. Tiwari. Absent.

Shri Sanganna rose—

Some hon. Members: Mr. Sanganna is there.

Mr. Deputy-Speaker: If one hon. Member is absent, the other Member must get up immediately and say "I am here".

तीसरी श्रेणी के क्लर्क

*१५०२. श्री संगण्णा : क्या विल मंत्री यह बताने की कृपा करेंगे :

(क) क्या तीसरी श्रेणी के क्लर्कों के वेतन बढ़ाने का निश्चय किया गया है ;

(ख) इसे कब लागू किया जायगा; और

(ग) क्या यह वृद्धि बीते हुए काल से लागू होगी ?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): (a) The representation received from the III Division Clerks for a revision of their pay scale is under consideration.

(b) and (c). Does not arise at this stage.

Shri Sanganna: What are the demands of the union of clerks and to what extent have they been considered?

Shri B. R. Bhagat: The demand is generally for an increase in the pay.

Kumari Annie Mascarene: How long is it since they have been taken into consideration, and how long will it take to come to a conclusion?

Shri B. R. Bhagat: The matter is now at the highest level, and I think before long some decision will be arrived at.

Shrimati Renu Chakravartty: Is it a fact that these clerks have been representing their case for the last five years and as such, would the hon. Minister let us know the time-limit within which some sort of decision is going to be made?

Shri B. R. Bhagat: As I said, the matter is already receiving consideration at the highest level, in the Cabinet, and I think before long some decision will be arrived at.

Shri Raghuramaiah: May I know whether the proposal covers all departments of the Government of India?

Shri B. R. Bhagat: The revision is in respect of all third division clerks.

Mr. Deputy-Speaker: In all departments?

Shri Kastihal: Who exactly are these third division clerks? Are they attached to the Secretariat or the Ministries or other Departments?

Shri B. R. Bhagat: All who come under a particular pay scale.